

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH: GUWAHATI

I.A. No.6 of 2017
IN
T.P. No.26/397/398/GB/2016
[Arising out of C.P. No.80/2010]

Under Section: 397/398 of the Companies Act, 2013

In the matter of:

Kamakhya Kumar Roy	... Petitioner
-versus-	
M/s. Bogidhola Tea & Trading Co. Pvt. Ltd. & Ors.	... Respondents

-AND-

In the matter of:

Shri Sajay Kumar Singh	... Applicant/ Petitioner
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Coram:
Hon'ble Mr. Justice P. K. Saikia, Member (J)

O R D E R
Date: 23-08-2017

Neither, the applicant herein namely, Mr. Sajay Kumar Singh, son of the deceased petitioner, Kamakhya Kumar Roy nor any one representing him, is present before this Tribunal today. However, an application has been filed by Mr. Sajay Kumar Singh praying for adjournment today. He also submitted a counter proposal in response to the proposal filed by Mr. Pravir Kumar Roy, the non-applicant respondent No.2 herein, for amicable settlement to the dispute, who is also personally present today.

Mr. N. B. P. Singha, learned counsel also present on behalf of the non-applicant respondent No.3, Mr. Abhay Kumar Singh. He also submits that Mr. Abhay Kumar Singh, son of late Tarun Kumar Roy who is representing one Prakashwati Devi, wife of Pramod Kr. Roy (since deceased) through power of attorney executed on 05-08-2017, has filed a proposal in response to the proposal filed by Mr. Pravir Kumar Roy.

However, Mr. Abhay Kumar Singh submits that it was not possible for him to remain present in person before this Tribunal today due to disruption of Railway connectivity resulted by recent flood in the eastern region particularly in state of Bihar.

Mr. Pravir Kumar Roy, non-applicant respondent No.2 is present in person today. Mr. Bedanta Kaushik, learned counsel remains present on behalf of the non-applicant respondent No.1. Company and respondent No.4, Smt. Prem Kumari Roy.

On hearing the parties, I am of the considered opinion that in the interest of justice, this proceeding is required to be deferred till 08th September, 2017.

The Registry is directed to list all the connected proceedings before this Tribunal on 08-09-2017 without fail.



Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati, the 23rd August, 2017

Deka/23-08-2017